

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/2891/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 29th April, 2025.

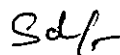
Sub: **Station leave permission.**

Ref:- Your letter No.DJNB/2150 dtd. 23.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 23.04.2025 till the morning of 24.04.2025**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/2892/A, dated , 29-04-2025
Copy to.

✓ 1. The Project Manager, Gauhati High Court.


29.04.25
JT. REGISTRAR (VIGILANCE)
